



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.07.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 15.07.2026 will not be taken up. The next dates of Hearing in the matters will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1105 of 2026 (With Defects)	Narender Kumar Sharma Vs. Insolvency and Bankruptcy Board of India Through Its Disciplinary Committee	Karan Gandhi	Sshna Kumar Astha- for Intervenor Amrita Singh Ashish Verma Eshna Kumar Ashwani Sharma Mahima Ahuja
2.	Comp. App. (AT) (Ins) No. 1139 of 2026	Anshul Gupta Vs. Insolvency and Bankruptcy Board of India	Milan Singh Negi	Ashish Verma Nikhil Thakur
3.	Comp. App. (AT) (Ins) No. 1160 of 2026 (With Defects)	Sanjay Gupta Insolvency Professional Vs. Insolvency and Bankruptcy Board of India	Arjun Katyal	Amrita Singh Prasang Sharma Sanket Khandelwal

4.	Comp. App. (AT) (Ins) No. 1609 of 2025 & I.A. No. 6315 of 2025, 4353 of 2026 (With Defects)	Sachin Naveen Sinha Vs. Viratra Export Pvt. Ltd. & Anr.	Rashmi Kumari	Ajay Kumar Atolia- R1
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By order of Hon'ble Officiating Chairperson

-Sd/-

Registrar